

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-325  
IB-1571/ND/2019  
C.A No- 77/CV/ND/2019

IN THE MATTER OF:

M/s. IndiaBulls Consumer finance Ltd.  
Vs.  
M/s. White Feather Hospitality Pvt. Ltd.

...Applicant

...Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 04.11.2019

CORAM:

MS. INA MALHOTRA  
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :  
For the Respondent :

ORDER

The Advocates are on strike. Re-notify on 15.11.2019.

sd/-

(SUMITA PURKAYASTHA)  
MEMBER (T)

sd/-

(INA MALHOTRA)  
MEMBER (J)

CG